

**GOVERNMENT OF INDIA
LAW AND JUSTICE
LOK SABHA**

UNSTARRED QUESTION NO:551
ANSWERED ON:07.08.2013
PENDING ACCIDENT CASES
Gorakhnath Shri

Will the Minister of LAW AND JUSTICE be pleased to state:

- (a) the number of accident related cases pending in various High Courts including the Delhi High Court till date;
- (b) the reasons for pendency of these cases; and
- (c) the steps taken by the Government to dispose of such cases or to take early decision thereon?

Answer

MINISTER OF LAW & JUSTICE AND COMMUNICATIONS AND INFORMATION TECHNOLOGY (SHRI KAPIL SIBAL)

- (a) to (c) Information is being collected and will be laid on the Table of the House.